

*(Interruptions)*

**SHRI DATTATRAYA BANDARU** (Secunderabad): Sir, I wish to raise the following matter.

In Andhra Pradesh, due to pollution of water and air, many serious diseases are arising specially Gastroenteritis, which took away nearly 750 precious lives, particularly in the backward Telangana area. In Mahboobnagar district alone, 55 people died and in the capital city of Hyderabad, all the Government and private hospitals are full of Gastroenteritis cases. In Fever Hospital alone, 3000 cases of Gastroenteritis are registered over the past two months. This figure may rise in the coming months due to on-going monsoon and floods.

To save the people of the State, the Union Government must send a "specialist team" to investigate the causes of such a large number of casualties and to provide special assistance to meet the alarming situation.

There is a spurt in Naxalite activities and recently the Naxalites have killed nine policemen and injured fifteen persons in Rajnandgaon-Balaghat area of Madhya Pradesh. In view of the incidents in the States of Madhya Pradesh, Andhra Pradesh, Maharashtra, the Union Government must deploy adequate additional forces to the affected areas and declare the affected areas as disturbed areas.

*[Translation]*

**SHRI RATILAL VARMA** (Dhanku): Mr. Speaker, Sir, through you, I would like to draw the attention of the Government towards the closure of mills in Ahmedabad. There was a time when Ahmedabad city was known as the 'Manchester of Gujarat', but today, due to shortage of coal and power the mills in Ahmedabad are closing down one after the other. Both the late Prime Minister Shri Rajiv Gandhi and the former Prime Minister Shri V. P. Singh were concerned about the closure of mills and were eager to

do something but unfortunately nothing concrete emerged and the mills are closing down one after another. As a result, about 20,000 people working in these units have been rendered jobless. Life has become miserable for them and failure to secure means of livelihood has forced many of them to resort to the extreme step of suicide. Not only this, they are also forced to discontinue the education of their children half-way and put them to work for very low wages. I urge the Government to expeditiously take measures to reopen the closed mills in Ahmedabad. Those who have been rendered jobless, should be paid arrears due to them, including Provident Fund, their rights should be protected and necessary steps should be taken to facilitate the education of their children.

**SHRI RAJNATH SONKAR SHASTRI** (Saidpur): Mr. Speaker, Sir, we would like to make a humble submission before you. Photographs showing the brutal lathi-charge that took place outside the Uttar Pradesh Bhavan have appeared in the newspapers. Apart from lathi-charge, the police also lobbed tear-gas shells at the demonstrators. Some organisations of Delhi were holding a peaceful demonstration there against what they called the fanning of Communalism by the Uttar Pradesh Government. Despite the incident at Pilibhit... *(Interruptions)*.

**SHRI MADAN LAL KHURANA**: Mr. Speaker, Sir, what is this? This means that State subject pertaining to Bihar, Bengal or any other state would also be discussed here... *(Interruptions)*...

**MR. SPEAKER**: Please allow me to conduct the Business of the House.

*(Interruptions)*

**SHRI RAJNATH SONKAR SHASTRI**: Mr. Speaker, Sir, this is an incident that took place in Delhi, it is a matter concerning Delhi Administration. I understand that you have